

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1378 of 2019

IN THE MATTER OF:

Chand Prakash Mehra

...Appellant

Versus

Praveen Bansal & Anr.

...Respondents

Present:-

**For Appellant: Mr. Abhijeet Sinha, Mr. Sreenita Ghosh,
Mr. Arjun Asthana, Mr. Aditya Shukla and
Mr. Sidharth Sharma, Advocates.**

**For Respondent: Ms. Mrinali Prasad, Advocate for R-1.
Mr. PBA Srinivasan, Mr. Avinash Mohapatra and
Mr. Icchha Kalash, Advocates for R-2.**

ORDER
(Virtual Mode)

09.11.2020 Learned Counsel for the Appellant heard. Learned Counsel for the Respondent No. 2 partly heard. Parties may file 'Copies of Judgments' only, on which they want to refer and rely on, before next date.

List the Appeal for further arguments as **Part-Heard on 14th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./nn/